

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT: PATIALA HOUSE COURTS**

**ORDER**

In compliance with the Order No. 12/DHC/Gaz/G-7/VI.E.2(a)/2019 dated 26.03.20 of the Hon'ble High Court of Delhi, New Delhi, the pending cases of the following Police Stations of New Delhi District is hereby withdrawn from the Court of Ms. Vasundhara Chhaunkar, MM (Mahila Court) and assigned to the newly created Court of Ms. Prabh De Kaur, MM (Mahila Court)-02, New Delhi District with immediate effect for disposal in accordance with law.

<b>Sl. No.</b>	<b>Name of Police Stations</b>
1	Sagar Pur
2	Naraina
3	Vasant Vihar
4	R.K. Puram
5	Tilak Marg
6	Delhi Cantt.
7	Chanakyapuri
8	Mandir Marg
9	Rajiv Chowk Metro
10	Kishan Garh
11	South Avenue

**It is clarified that distribution of the aforesaid Police Stations is also for the purpose of fresh cases registered or instituted.**

It is further directed that the Ahlmad/Asstt. Ahlmad posted in the transferor Court shall hand over the records/registers of the transferred Police Stations to the Ahlmad/Asstt. Ahlmad of the transferee Courts.

It is also directed that Ahlmads/Asstt. Ahlmads of the transferor/transferee Court shall ensure that the lists of cases so transferred to the newly created Court be displayed outside the Court Rooms and the files be sent to the transferee Court immediately, so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmad of the transferor Court are also directed to provide the lists of transferred cases to the In-charge Computer Branch, New Delhi District well in time and In-charge Computer Branch shall ensure that the lists of transferred cases be uploaded on the website of New Delhi District.

**(POONAM A. BAMBA)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**

**Contd.**

No. 4815-4850 /Judl./NDD/PHC/ND

Dated:- 8-4-19

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi.
3. Officers concerned, New Delhi District.
4. O/O The Chief Metropolitan Magistrate, New Delhi District.
5. The Deputy Commissioner of Police, New Delhi, South, South-East & South West District.
6. The Chief Prosecutor, Prosecution Branch, New Delhi District.
7. All the Secretaries, Bar Associations, Delhi/New Delhi.
8. Branch-Incharge, Computer & Care Taking Branch, New Delhi District.
9. PS to the undersigned.
10. The PRO/APRO, New Delhi District.
11. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.

**DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**